

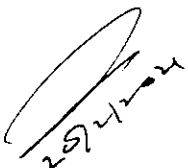
**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 20<sup>th</sup> February, 2021*

No.HC.VII-05/2021/1224/A. The Hon'ble Gauhati High Court has considered the representations / applications submitted by the following officers regarding modification of posting/ extension of joining time in connection with the Transfer and Posting Notification dated 03.2.2021 and has been pleased to *reject* their representations/applications:

- (a) Smti Barnali Mahanta, Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati (under order of transfer as Addl. District and Sessions Judge, Bilasipara).
- (b) Shri Sujit Kumar Ghosh, Civil Judge & Asstt. Sessions Judge, Barpeta (under order of transfer as Addl. District and Sessions Judge, Biswanath Chariali, on promotion).
- (c) Smti Dimple Boro, Chief Judicial Magistrate, Dhubri (under order of transfer as Chief Judicial Magistrate, Baksa, Mushalpur).
- (d) Shri Ranjan Brahma, Chief Judicial Magistrate, Cachar, Silchar (under order of transfer as Civil Judge & Asstt. Sessions Judge, Tinsukia).
- (e) Shri Surajit Das, Judicial Magistrate, 1<sup>st</sup> Class, Boko (under order of transfer as SDJM(S), Dhubri).
- (f) Smti Dhanjeeta Das, Judicial Magistrate, 1<sup>st</sup> Class, Hajo (under order of transfer as Sub-Divisional Judicial Magistrate (S), Morigaon).
- (g) Smti Niva Rani Daley, Munsiff-cum-Judicial Magistrate, Bajali (under order of transfer as SDJM(S), Dima Hasao, Haflong).
- (h) Smti Anamika Barman, Judicial Magistrate, 1<sup>st</sup> Class, Morigaon (under order of transfer as Munsiff No.1, Kokrajhar).
- (i) Shri Anurup Bordoloi, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Tihu (under order of transfer as Munsiff No.1, Hailakandi).
- (j) Smti Fung Yan Loi, Judicial Magistrate First Class, Nagaon, (under order of transfer as Munsiff-cum-Judicial Magistrate First Class, Lakhimpur, Cachar).
- (k) Smti Tintina Devi Hazarika, Judicial Magistrate, 1<sup>st</sup> Class, Sonitpur, Tezpur (under order of transfer as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Biswanath Chariali).
- (l) Smti Nabanita Kalita, Munsiff No.3, Dhubri (under order of transfer as Munsiff No.1, Nalbari).



All the officers who are under order of transfer as per Notification dated 03.2.2021 are directed to join at their respective places of posting on or before **01.3.2021**, positively (except officers who are directed to join as per Notification dated 19.2.2021).

Further, Smti Shivani Handique, Chief Judicial Magistrate, Kokrajhar, who has been transferred in place of Smti Himakshi Thakuria Buragohain as Civil Judge and Assistant Sessions Judge, Nalbari, is directed to take unilateral charge of the Court and office of Civil and Assistant Sessions Judge, Nalbari on or before 01.3.2021, and Smti Himakshi Thakuria Buragohain, who is under order of transfer as Chief Judicial Magistrate, Dhubri and is under maternity leave, shall draw her salary/ arrear salary after joining at her new place of posting at Dhubri.

By Order,  
*Sd/- Gautam Baruah,*  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-05/2021/**1225-1242** /A.

Dated 20.02.2021

Copy to:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
2. Smti Barnali Mahanta, Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati  
Shri Sujit Kumar Ghosh, Civil Judge & Asstt. Sessions Judge, Barpeta
3. Smti Dimple Boro, Chief Judicial Magistrate, Dhubri
4. Shri Ranjan Brahma, Chief Judicial Magistrate, Cachar, Silchar
5. Smti Himakshi Thakuria Buragohain, Civil Judge & Asstt. Sessions Judge, Nalbari
6. Shri Surajit Das, Judicial Magistrate, 1<sup>st</sup> Class, Boko
7. Smti Dhanjeeta Das, Judicial Magistrate, 1<sup>st</sup> Class, Hajo
8. Smti Niva Rani Daley, Munsiff-cum-Judicial Magistrate, Bajali
9. Smti Anamika Barman, Judicial Magistrate, 1<sup>st</sup> Class, Morigaon
10. Shri Anurup Bordoloi, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Tihu
11. Smti Fung Yan Loi, Judicial Magistrate First Class, Nagaon
12. Smti Tintina Devi Hazarika, Judicial Magistrate, 1<sup>st</sup> Class, Sonitpur, Tezpur
13. Smti Nabanita Kalita, Munsiff No.3, Dhubri
14. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
15. C.A to Registrar General/ Registrar (Judicial)/Registrar (Admn.)/Registrar (Estt.), Gauhati High Court.

  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**